

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 2890 of 2019

Dhanu Mahto and others... .. Petitioners

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioners: Mr. Praful Jojo, Advocate
For the State: Mr. A.C. to A.G.
For the UOI: Mr. Rajiv Sinha, A.S.G.I.
For the JEPC: Mr. Krishna Murari, Advocate

Oral Order

05/Dated: 13.04.2021

As prayed on behalf of the parties, put up this case side by side

W.P. (S) No. 315 of 2016.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)